

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/318(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>REGISTRAR OF COMPANIES WEST BENGAL VS BAID ELECTROLIGHT PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None for the parties.
2. Registry is directed to issue notice to the petitioner by way of speed post and by e-mail and place the tracking information report on record.
3. List this matter on **30.08.2024**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**